DIVISION BENCH
COURT - I

O-215

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA)/210(KB)2023
IN
C.A.(CAA)/195(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	**CHELESEA INFRATECH LIMITED**
UNDER SECTION	**SEC. 230-232 - SECOND MOTION**

Appearance VC and Physical (Hybrid) Mode

Mr. Patita Paban Bishwal, Adv.] For petitioner
Ms. Jyoti Mandal, CA

ORDER

1. Ld. Counsel/Professional for the petitioner present.
2. Post this matter on **14.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

BD